

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

2.MA 2607/2019

In

C.P.773/2017

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.07.2019**

NAME OF THE PARTIES: Arya Mittara

v/s.

MarkePrecitech Pvt. Ltd.

SECTION 241-242 OF COMPANIES ACT, 2013.

ORDER

At the request of the Petitioner, list this matter on 01.08.2019.

SD/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)